



**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
CP No. (IB)- 220/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Subudhi Techno Engineers Pvt. Ltd.

...Operational Creditor

Versus

PNT Designs (Pvt.) Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. AJAI DAS MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Digant Deo, Adv.

For the Corporate Debtor : Ankit Toutka, Adv.

ORDER

Heard Mr. Digant Deo, Adv. for the Petitioner/ Operational Creditor. Mr. Ankit Totuka, Adv. for the Respondent/ Corporate Debtor. Learned counsel for the Petitioner seeks to withdraw this petition with liberty to seek appropriate remedy before the competent court of law. Permission granted. CP No. (IB)- 220/9/JPR/2020 is dismissed as withdrawn.

Sd/-

(Ajai Das Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

September 22, 2022
HA